

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:1396  
ANSWERED ON:02.12.2014  
PARA ASIAN GAMES  
Chautala Shri Dushyant

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether it is a fact that the Paralympic Committee of India (PCI) has not provided any escorts for the contingent of 135 members who participated in Para Asian Games, 2014;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the paralympic sports persons are forced to sign the contracts with certain restrictions;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the details of action taken by the Government to provide escorts in future to participate in Para Asian Games and other International level sports competition?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL)

(a) & (b) Madam, Paralympic Committee of India (PCI), the National Sports Federation (NSF), for Para Athletes has informed that a total of 19 escorts accompanied the Para athletes who participated in the Para Asian Games, 2014 held at Incheon, South Korea.

(c) & (d) Madam, PCI has informed that a contract was signed by the sportspersons and the team officials as per the code of conduct, followed by several National Paralympic Committees across the world.

PCI has further informed that no athlete or team official was forced to sign the contract and it was signed by them after agreeing to the terms & conditions of the contract.

(e) Government allows escorts to accompany Para athletes as per the norms existing at the time of the event. The same procedure is applicable to future events also.